

ITEM NOS. (45 + 44)

COURT NO.2

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NOS. 1587-1590/2025

STATE THROUGH CENTRAL BUREAU OF INVESTIGATION

APPELLANT(S)

VERSUS

SURENDRA KOLI ETC.

RESPONDENT(S)

(IA No. 145966/2024 - EXEMPTION FROM FILING O.T.)

WITH

CRL.A. NO. 1572-1574/2025 (II)

IA No. 147765/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT, IA No. 147766/2024 - EXEMPTION FROM FILING O.T.)

CRL.A. NO. 1585-1586/2025 (II)

(IA No. 138400/2024 - EXEMPTION FROM FILING O.T.)

CRL.A. NO. 1575/2025 (II)

(IA No. 147678/2024 - EXEMPTION FROM FILING O.T.)

CRL.A. NO. 1579/2025 (II)

(IA No. 123136/2024 - EXEMPTION FROM FILING O.T.)

CRL.A. NO. 1576/2025 (II)

(IA No. 133358/2024 - EXEMPTION FROM FILING O.T.)

CRL.A. NO. 1580/2025 (II)

(IA No. 126255/2024 - EXEMPTION FROM FILING O.T.)

CRL.A. NO. 1577/2025 (II)

IA No. 117778/2024 - EXEMPTION FROM FILING O.T.)

CRL.A. NO. 1581/2025 (II)

(IA No. 130280/2024 - EXEMPTION FROM FILING O.T.)

CRL.A. NO. 1578/2025 (II)

(IA No. 122072/2024 - EXEMPTION FROM FILING O.T.)

CRL.A. NO. 1584/2025 (II)

(IA No. 139021/2024 - EXEMPTION FROM FILING O.T.)

CRL.A. NO. 1582-1583/2025 (II)  
(IA No. 133389/2024 - EXEMPTION FROM FILING O.T.)

CRL.A. NO. 1570-1571/2025 (II)  
(IA No. 97641/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT, IA No. 97640/2024 - EXEMPTION FROM FILING O.T.)

ITEM 44

CRIMINAL APPEAL NO. 513/2011 (II)

Date : 29-04-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI  
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s) :

Mr. Vikramjit Banerjee, A.S.G.  
Mr. Raja Thakare, A.S.G.  
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Mr. K Parmeshwaran, Sr. Adv.  
Mr. Nachiketa Joshi, Sr. Adv.  
Mrs. Swarupama Chaturvedi, Sr. Adv.  
Mr. Mukesh Kumar Maroria, AOR  
Mr. Rajendra Singh Rana, Adv.  
Mr. Amit Sharma-b, Adv.  
Mr. Raman Yadav, Adv.  
Mr. Ishaan Sharma, Adv.  
Mr. Praneet Pranav, Adv.  
Mr. Kritagya Kumar Kait, Adv.  
Ms. Vaishali Verma, Adv.

Ms. Geeta Luthra, Sr. Adv.  
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Ms. Shivani Luthra Lohiya, Adv.  
Mr. Sataroop Das, Adv.  
Mr. Ujjwal K. Priyadarshi, Adv.  
Mr. Gaurav Pachauri, Adv.  
Ms. Arti Rathore, Adv.  
Ms. Sameeksha Kashyap, Adv.  
Mr. Jasmeet S. Chadda, Adv.  
Ms. Ishita Soni, Adv.  
Mr. Nischal Tripathi, Adv.  
Ms. Pranya Madan, Adv.

Mr. Rachit Gupta, Adv.  
Ms. Ananya Mohanty, Adv.  
Mr. Janvi Desai, Adv.  
Mr. Utpal Sharma, Adv.  
Ms. Prashansika Thakur, Adv.  
Mr. Karan Singh, Adv.

Mr. Ajay Kumar Singh, AOR

For Respondent(s) :

Mr. Yug Mohit Chaudhary, Adv.  
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Mr. Prabhu Ramasubramaniam, Adv.  
Mr. N. Sai Vinod, AOR  
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Ms. Kanu Garg, Adv.

Ms. Manisha Bhandari, Adv.  
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Mr. Shashwat Sidhant, Adv.  
Ms. Ishita Dhaila, Adv.

Dr. Vijendra Singh, AOR  
Mr. Vikas Bansal, Adv.  
Mr. Kumar Abhinandan, Adv.  
Mr. Aniket Tiwari, Adv.

Mr. Raja Thakare, ASG  
Mr. Piyush Beriwal, Adv.  
Mr. Bhuvan Kapoor, Adv.  
Mr. Rishikesh Haridas, Adv.  
Mr. Mukesh Kumar Maroria, AOR

Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel, the Court made the following  
O R D E R

1. List these matters on 30.07.2025 as first item.
2. Let Criminal Appeal Nos.1570-71/2025 be treated as the

lead matter.

3. Registry is directed to supply the soft copies of the Trial Court Records along with video recordings, if any, to learned counsel for the parties.

4. Let these matters be released from the 'Part Heard' category.

(POOJA SHARMA)  
COURT MASTER (SH)

(ANJU KAPOOR)  
ASSISTANT REGISTRAR